

S.N O	NAME OF COMMERCIAL COURT	DISTRICT	CASE TYPE	CASE NO.	DATE OF INSTITUTION	DATE OF DISPOSAL	NO. DAYS BETWEEN THE DATE OF INSTITUTION AND DISPOSAL	NO. DAYS BETWEEN THE DATE OF HEARING AND JUDGMENT	NO. OF ADJOURNMENT GRANTED
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	SUIT RECOVERY	FORCS COMM-1155/2024	21.10.2024	04.10.2025	348	11	1
			SUIT RECOVERY	FORCS COMM-164/2025	04.02.2025	15.10.2025	253	19	1
			SUIT RECOVERY	FORCS COMM-2589/2022	29.11.2022	18.10.2025	1054	30	3
			SUIT RECOVERY	FORCS COMM-668/2023	19.04.2023	29.10.2025	924	14	3
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	CS (COMM)/	CS (COMM)/118/2025	25-01-2025	06-10-2025	254	12	NIL
			CS (COMM)/	CS (COMM)/513/2024	25-04-2024	14-10-2025	537	15	NIL
			CS (COMM)/	CS (COMM)/859/2023	27-05-2023	25-10-2025	882	NIL	NIL
			CS (COMM)/	CS (COMM)/655/2023	18-04-2023	27-10-2025	923	2	NIL
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	CS DJ	6052/2018	07.09.2018	15.10.2025	2595	6	2
			EX.COMM	896/2025	09.06.2025	28.10.2025	141	0	0
			SUIT RECOVERY	FOR1299/2024	26.11.2024	06.10.2025	314	0	1
			SUIT RECOVERY	FOR868/2025	30.07.2025	06.10.2025	68	0	0
			SUIT RECOVERY	FOR1082/2025	09.10.2025	15.10.2025	6	0	0
			SUIT RECOVERY	FOR587/2025	22.05.2025	17.10.2025	148	0	0
			SUIT RECOVERY	FOR369/2025	02.04.2025	25.10.2025	206	0	0
			SUIT RECOVERY	FOR231/2025	28.02.2025	27.10.2025	241	0	0
			SUIT RECOVERY	FOR656/2025	04.06.2025	28.10.2025	146	0	1

			SUIT RECOVERY	FOR 332/2025	24.03.2025	30.10.2025	220	2	1
			OMP(I)(COMM)	892/2025	25.09.2025	04.10.2025	9	0	0
			OMP(I)(COMM)	667/2025	24.07.2025	06.10.2025	74	0	0
			OMP(I)(COMM)	730/2025	13.08.2025	09.10.2025	57	0	0
			OMP(I)(COMM)	816/2025	17.09.2025	10.10.2025	23	0	0
			OMP(I)(COMM)	815/2025	17.09.2025	10.10.2025	23	0	0
			OMP(I)(COMM)	837/2025	19.09.2025	03.10.2025	24	0	0
			OMP(I)(COMM)	666/2025	24.07.2025	14.10.2025	82	0	0
			OMP(I)(COMM)	529/2025	04.07.2025	16.10.2025	104	0	1
			OMP(I)(COMM)	720/2025	08.08.2025	25.10.2025	78	0	0
			OMP(I)(COMM)	705/2025	02.08.2025	25.10.2025	84	0	0
			OMP(I)(COMM)	761/2025	30.08.2025	28.10.2025	59	0	0
			OMP(I)(COMM)	380/2025	01.05.2025	29.10.2025	181	0	1
			OMP(I)(COMM)	835/2025	19.09.2025	29.10.2025	40	0	0
			OMP(I)(COMM)	833/2025	19.09.2025	29.10.2025	40	0	0
			EX.COMM	535/2023	30.10.2025	04.10.2025	705	0	2
			EX.COMM	286/2025	02.06.2025	06.10.2025	126	0	0
			EX.COMM	399/2024	13.09.2024	08.10.2025	390	0	0
			EX.COMM	40/2025	17.01.2025	10.10.2025	266	0	0
			EX.COMM	171/2025	02.04.2025	27.10.2025	208	0	0
			EX.COMM	53/2025	21.01.2025	31.10.2025	283	0	0

4	SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT)	CENTRAL	ARBITRATION	OMP (COMM.)/21/2025	08-05-2025	15-10-2025	160 DAYS	9 DAYS	NIL
			RECOVERY	CS (COMM)/1339/2024	06-12-2024	17-10-2025	315 DAYS	17 DAYS	ONE
			RECOVERY	CS (COMM)/590/2024	13-05-2024	18-10-2025	523 DAYS	12 DAYS	NIL
			RECOVERY	CS (COMM)/1405/2024	20-12-2024	29-10-2025	313 DAYS	2 DAYS	NIL
			RECOVERY	CS (COMM)/572/2024	08-05-2024	31-10-2025	541 DAYS	ONE DAY	NIL
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	RECOVERY	CS(COMM)-115/2023	18.01.2023	18.10.2025	1004 DAYS	10 DAYS	ONE
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL						
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	CS(COMM)	496/2024	23.04.2024	18.10.2025	423	9	0
			CS(COMM)	1265/2024	18.11.2024	14.10.2025	333	7	0
8	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	SUIT FOR RECOVERY	CS (COMM)/982/2024	09-09-2024	08-10-2025	394 DAYS	16 DAYS	NIL
				CS (COMM)/1065/2024	25-09-2024	09-10-2025	379 DAYS	24 DAYS	NIL
			MISC. APPLICATION	MISC DJ/418/2025	23-05-2025	10-10-2025	140 DAYS	14 DAYS	NIL
			U/S 9 OF ARBITRATION ACT	OMP (COMM.)/801/2025	09-09-2025	06-10-2025	27 DAYS	09 DAYS	NIL
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL						
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CIVIL SUIT	OMP (COMM.)/639/2025	22-07-2025	08-10-2025	78		
			CIVIL SUIT	EXECUTION (COMM.)/469/2025	24-09-2025	09-10-2025	14		
			CIVIL SUIT	OMP (COMM.)/933/2025	06-10-2025	09-10-2025	4		
			CIVIL SUIT	EXECUTION (COMM.)/420/2025	29-08-2025	10-10-2025	42		

			CIVIL SUIT	OMP (COMM.)/796/2025	04-09-2025	13-10-2025	39		
			CIVIL SUIT	CS (COMM)/988/2025	09-09-2025	13-10-2025	34		
			CIVIL SUIT	CS (COMM)/1336/2023	10-10-2023	14-10-2025	734		
			CIVIL SUIT	CS (COMM)/242/2025	03-03-2025	14-10-2025	225		
			CIVIL SUIT	CS (COMM)/2038/2022	25-08-2022	25-10-2025	1157		
			CIVIL SUIT	OMP (COMM.)/760/2025	30-08-2025	25-10-2025	55		
			CIVIL SUIT	CS (COMM)/360/2025	29-03-2025	27-10-2025	212		
			CIVIL SUIT	OMP (COMM.)/728/2025	12-08-2025	27-10-2025	76		
			CIVIL SUIT	OMP (COMM.)/731/2025	13-08-2025	27-10-2025	75		
			CIVIL SUIT	CS (COMM)/561/2024	06-05-2024	28-10-2025	539		
			CIVIL SUIT	OMP (COMM.)/844/2025	19-09-2025	28-10-2025	39		
			CIVIL SUIT	OMP (COMM.)/845/2025	19-09-2025	28-10-2025	39		
			CIVIL SUIT	OMP (COMM.)/848/2025	19-09-2025	28-10-2025	39		
			CIVIL SUIT	CS (COMM)/576/2025	20-05-2025	29-10-2025	39		
			CIVIL SUIT	OMP (COMM.)/818/2025	17-09-2025	29-10-2025	37		
			CIVIL SUIT	CS (COMM)/898/2024	20-08-2024	30-10-2025	69		
			CIVIL SUIT	OMP (COMM.)/750/2025	29-08-2025	30-10-2025	60		
			CIVIL SUIT	CS (COMM)/1605/2023	19-12-2023	31-10-2025	681		
			CIVIL SUIT	EXECUTION (COMM.)/233/2025	03-05-2025	31-10-2025	180		
14	SH. DINESH BHATT , DISTRICT JUDGE (COMMERCIAL COURT)-01	WEST	NIL						
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL						

16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL						
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	EXECUTION (COMM.)	218/2025	45849	45944	95	-	3
			EXECUTION (COMM.)	51/2025	45712	45938	226	-	3
			EX.COMM - AWARD BY ARB. COMM.	19/2025	45792	45944	152	-	3
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	CS (COMM)/700/2025	21-08-2025	09-10-2025			3
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL						
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL						
21	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	NIL						
22	MS. DEEPA SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL						
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL						
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL						
25	SH. SANDEEP YADAV	SOUTH	NIL						
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	NIL						
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL						
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	CS(COMM)	221/2023	03-03-2023	10-10-2025	952	NIL	NIL
			CS(COMM)	258/2025	28-03-2025	13-10-2025	199	NIL	NIL
			CS(COMM)	398/2025	08-05-2025	16-10-2025	161	NIL	NIL
			CS(COMM)	355/2023	15-04-2023	27-10-2025	926	NIL	NIL
			CS(COMM)	192/2025	10-03-2025	31-10-2025	235	NIL	NIL

29	MS. NIKHIL CHOPRA, DISTRICT JUDGE	SOUTH- EAST	NIL						
30	SH. VRINDA KUMARI	SOUTH- EAST	NIL						
31	MS. ANU GROVER BALIGA	SOUTH- EAST	NIL						
32	MS. NEELAM SINGH	SOUTH- EAST	NIL						
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH- EAST	NIL						
34	MS. NIRJA BHATIA, I.D. DISTRICT JUDGE (COMMERCIAL COURT-07) DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH- EAST	NIL						
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH- EAST	NIL						
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL						
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL						
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH- EAST	NIL						
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT- 01	SHAH DAR A	NIL						
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAH DAR A	NIL						
41	SH. SANJAY SHARMA- II, DISTRICT JUDGE, COMMERCIAL COURT	SHAH DAR A	NIL						
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAH DAR A	NIL						

43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL						
44	SH.DEVENDER KUMAR JANGALA	NORTH-WEST	NIL						
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL						
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL						
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	COMMERCIAL SUIT	CS COMM. 55/2025	03.02.2025	10.10.2025	249	NIL	NIL
			EXECUTION COMMERCIAL	EXECUTION COMM.	23.03.2024	31.10.2025	587	NIL	2
48	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH WEST	NIL						
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL						
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	CS(COMM)	570/2022	23.12.2022	29.10.2025	1041 DAYS	YES	NIL
			CS(COMM)	325/2023	14.07.2023	31.10.2025	840 DAYS	YES	NIL